

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Original Application No. 332/00236/2016
This the 03rd day of February, 2020**

Hon'ble Ms. Jasmine Ahmed, Member - J

Hon'ble Mr. Devendra Chaudhry, Member - A

1. Kozhipurath Gopalan Ramakrishnan, son of K.R Gopalan aged about 55 years, r/o 548/245, Deep Nagar (near RDSO), Lucknow.

..... Applicant
By Advocate: Sri Raj Singh.

VERSUS

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Lucknow Division, Lucknow.
3. The Senior Divisional Personnel Officer, Northern Railway, Lucknow Division, Lucknow.
4. Shri Manik Lal Das, presently posted as Personal Assistant II under Divisional Personnel Officer, Northern Railway, Lucknow Division, Lucknow.

..... Respondents
By Advocate: Sri B.B Tripathi

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Sri Raj Singh, learned counsel for the applicant present before the Court and states that he does not want to press the matter any further as the applicant has written a letter to him for not pressing the O.A. Accordingly, on the basis of statement given by him at Bar, O.A No. 236/2016 stands dismissed having been not pressed. /